GOVERNMENT OF INDIA MINISTRY OF CORPORATE AFFAIRS

LOK SABHA

STARRED QUESTION NO. 492 ANSWERED ON FRIDAY, THE 07th APRIL, 2017 [CHAITRA 17, 1939 (SAKA)]

STRENGTHENING OF ROC

*492. SHRIMATI V. SATHYA BAMA:
Will the Minister of CORPORATE AFFAIRS
be pleased to state:

कारपोरेट कार्य मंत्री

- (a) whether the Government has allocated funds for establishment of more offices under the Registrar of Companies (RoC) in the country; and
- (b) if so, the details thereof and the expenditure incurred during the last two years and the current year?

ANSWER

THE MINISTER OF CORPORATE AFFAIRS कारपोरेट कार्य मंत्री

(SHRI ARUN JAITLEY)

(श्री अरुण जेटली)

(a) and (b): A Statement is laid on the Table of the House.

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STATEMENT REFERRED TO IN ANSWER TO PART (a) AND (b) OF THE LOK SABHA STARRED QUESTION NO. 492 FOR 7th APRIL, 2017 REGARDING STRENGTHENING OF ROC.

(a)&(b): A Central Registration Centre was set up from 26.01.2016 whose expenditure details are as follows:

(In Indian Rupee)

| Financial Year | Expenditure |
|----------------|-----------------|
| 2015-16 | 1,42,770/- |
| 2016-17 | 12,14,52,354/- |
| 2017-18 | 13,47,98,000/-* |

^{*}Estimated
